



Government of Jammu & Kashmir
Planning, Development & Monitoring Department
Civil Secretariat, J&K, Jammu

Notification,

Jammu, the 20th of Feb., 2025

S.O. 47 In exercise of the powers conferred by sub-section (1) of Section 7 of the Registration of Births and Deaths Act, 1969 (Central Act of 18 of 1969), the Lieutenant Governor, is pleased to direct that in notification S.O 498 of 2022, dated 10th of Oct, 2022, in table thereto, after entry 6, the following entry shall be added; namely:-

7	Medical Superintendent/ Medical Officers (MOs) Incharge of all hospitals (Medical Colleges and Associated Hospitals, District Hospitals, Accidental Hospitals, Trauma Hospitals, Community Health Centres, Primary Health Centres, etc.)	For all the birth/death occurring in the respective Government Hospitals.
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By order of the Lieutenant Governor.

(Talat Parvez Rohella), IAS
Secretary to Government,
Planning, Dev. & Monitoring Department

No: PDMD/PFD/47/2025

Dated: 20.02.2025

Copy to the: -

1. All Financial Commissioners (Additional Chief Secretaries).
2. Director General of Police, J&K.
3. Registrar General of India, Ministry of Home Affairs, Gol, New Delhi
4. All Principal Secretaries to the Government.
5. Principal Secretary to the Lieutenant Governor.
6. Principal Resident Commissioner, J&K Government, New Delhi.
7. All Commissioners/Secretaries to the Government.
8. Chief Electoral Officer, J&K.
9. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
10. Divisional Commissioner, Kashmir/Jammu.

11. Chairman, J&K Special Tribunal.
12. Director General, Economics and Statistics (Chief Registrar, Births and Deaths), J&K.
13. Director Census Operations J&K.
14. All Principal Medical Colleges.
15. All Heads of Departments/Managing Directors.
16. All Deputy Commissioners.
17. Secretary, J&K Public Service Commission/ BOPEE.
18. Commissioner, Municipal Corporation Srinagar/Jammu.
19. Director, Archives, Archaeology and Museums, J&K.
20. Secretary, J&K Service Selection Board/ All Advisory Boards.
21. Director, Estates, Jammu/ Kashmir.
22. General Manager, Government Press, Jammu/Srinagar.
23. Regional Director (Evaluation and Statistics) Jammu/ Kashmir.
24. Director (Central), Directorate of Economics and Statistics, J&K.
25. Chief Executive Officer, Cantonment Board, Srinagar/Jammu.
26. Private Secretary to Lieutenant Governor.
27. Private Secretary to Advisor (B) to Lieutenant Governor.
28. Private Secretary to the Chief Secretary.
29. Private Secretary to Secretary to the Government, GAD.
30. Deputy Director (HQ), Directorate of Health Services Jammu/Kashmir.
31. All Chief Medical Officers.
32. All District Statistical & Evaluation Officers.
33. In-charge Website, GAD/PD&MD.
34. Government Order file/Stock file.